# GOVERNMENT OF INDIA <br> MINISTRY OF HOME AFFAIRS 

LOK SABHA
UNSTARRED QUESTION NO. 1728
TO BE ANSWERED ON THE 08Th MARCH, 2016/PHALGUNA 18, 1937 (SAKA)
WOMEN POLICE STATIONS
1728. SHRI SUNIL KUMAR MONDAL:

## SHRIMATI J AYSHREEBEN PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:
(a) whether the Government proposes to set up more/new police stations to deal with the women related cases within stipulated period and if so, the details thereof;
(b) the total number of women police stations functioning at present in the country, State-w ise;
(c) the total number of women police personnel deployed in such police stations as on date, State-wise;
(d) whether crime cases directed towards to women have decreased after setting up of women police stations;
(e) if so, the details thereof and the total number of cases registered in such police stations and the action taken against the guilty persons during each of the last three years and the current year, State-wise;
(f) the total number of women police stations set up during the said period, State-wise; and
(g) the steps taken by the Government to set up more women police stations in the country?

## ANSWER <br> MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (g): Police' is a State subject under the Seventh Schedule to the Constitution of India and hence establishment of Women Police

Stations in the country is in the domain of the respective State Government. However, Ministry of Home Affairs had issued a detailed advisory dated $4^{\text {th }}$ September, 2009 on crimes against women to all State Governments/UTs, wherein they have been, inter-alia, advised to set up exclusive 'Crime against Women and Children’ desk in each police station and Special Women police cells in the police stations and all women police thanas as needed.

As per data available with Bureau of Police Research and Development (BPR\&D), there were a total of 535 Women Police Stations in the country as on 01-01-2015. The State-wise details are given in Annexure. The records relating to number of women police personnel in such Police stations, number of cases registered against women in these stations, etc. are not maintained centrally.

## Annexure to Lok Sabha Unstarred Question No. 1728 for answer on 08-032016.

STATE/UT-WISE LIST OF NUMBER OF WOMEN POLICE STATIONS

| SL <br> No | State/UTs | Number of Women <br> Police Station |
| :---: | :--- | :---: |
| $\mathbf{( 1 )}$ |  | $\mathbf{( 3 )}$ |
| 1 | Andhra Pradesh | 18 |
| 2 | Arunachal Pradesh | 1 |
| 3 | Assam | 1 |
| 4 | Bihar | 40 |
| 5 | Chhattisgarh | 4 |
| 6 | Goa | 1 |
| 7 | Gujarat | 32 |
| 8 | Haryana | 2 |
| 9 | Jammu \& Kashmir | 2 |
| 10 | Jharkhand | 24 |
| 11 | Karnataka | 10 |
| 12 | Kerala | 5 |
| 13 | Madhya Pradesh | 9 |
| 14 | Manipur | 9 |
| 15 | Meghalaya | 7 |
| 16 | Odisha | 6 |
| 17 | Punjab | 7 |
| 18 | Rajasthan | 40 |
| 19 | Tamil Nadu | 199 |
| 20 | Tripura | 4 |
| 21 | Uttar Pradesh | 71 |
| 22 | Uttarakhand | 2 |
| 23 | West Bengal | 20 |
| 24 | D\&N Haveli | 1 |
| 25 | Puducherry | 3 |
| 26. | Himachal Pradesh | 3 |
| 27 | Telangana | 14 |
|  | All Total | 535 |
|  |  | 2 |

